

**POST OFFER PUBLIC ANNOUNCEMENT FOR
THE ATTENTION OF THE SHAREHOLDERS OF CORE EMBALLAGE LIMITED ("CEL")**

Registered Office: Core House, Off C.G.Road, Near Parimal Garden, Ellisbridge, Ahmedabad - 380006

This Post offer Public Announcement ("Announcement") is being issued by Vivro Financial Services Private Limited ("Manager to the Open Offer") on behalf of Mr. Zaverilal V. Mandalia, Mr. Chandresh Z. Mandalia, Mr. Vipul Z. Mandalia, Mr. Kishor P. Mandalia, Mr. Bharat P. Mandalia, Mrs. Daksha B. Mandalia, Mrs. Savitri D. Pawani and Mrs. Bharati A. Pawani (hereinafter collectively referred to as the "The Acquirers") and Persons acting in concert with them namely Mrs. Prafulla Z. Mandalia, Mrs. Fenny C. Mandalia and Mrs. Aruna K. Mandalia (hereinafter collectively referred to as the PACs). On Friday 20th March, 2009, the Acquirers made a Public Announcement (Hereinafter referred to as "PA") followed by corrigendum to the PA dated 23rd June, 2009, in compliance with and pursuant to Regulations 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and amendments thereto ("the Regulations"), to acquire 27,24,711(Twenty Seven Lacs Twenty Four Thousand Seven Hundred and Eleven only) equity shares, representing 20.00% of the total issued & subscribed equity share capital and the voting equity share capital of Core Emballage Ltd. at a price of Rs. 10/- (Rupees ten only) per fully paid up equity share of Rs. 10/- payable in cash. The terms used but not defined in this Announcement shall have the same meaning assigned to them as in the PA and Corrigendum to the Public Announcement. The offer formalities have been completed and the dispatch of payment consideration has been done on 24th July, 2009. The details are as under:

1.	Name of the Target Company	:	Core Emballage Limited					
2.	Name of the Acquirer	:	Mr. Zaverilal V. Mandalia, Mr. Chandresh Z. Mandalia, Mr. Vipul Z. Mandalia, Mr. Kishor P. Mandalia, Mr. Bharat P. Mandalia, Mrs. Daksha B. Mandalia, Mrs. Savitri D. Pawani and Mrs. Bharati A. Pawani ("the Acquirers"), Mrs. Fenny C. Mandalia, Mrs. Aruna K. Mandalia and Mrs. Prafulla Z. Mandalia (the PACs)					
3.	Name of the Manager to the Offer	:	Vivro Financial Services Private Limited					
4.	Name of the Registrar to the offer	:	Link Intime India Private Limited					
5.	Other details	:						
	a. Date of opening of the offer	:	Wednesday, 24th June, 2009					
	b. Date of closing of the offer	:	Monday, 13th July, 2009					
6.	Details of Acquisition	:						
Sl. No.	Item		Proposed in the offer document			Actual		
i	Offer price		Rs. 10 per fully paid up equity share			Rs. 10 per fully paid up equity share		
ii	Shareholding of Acquirers & PACs (No. & %) before Share Purchase Agreement		5,26,418	3.86		5,26,418	3.86	
iii	Shares Acquired by way of Share Purchase Agreement (No. & %) (on a definitive basis) (on proportionate basis)		No. of Shares	%		No. of Shares	%	
			68,11,776	50.00		79,00,284	57.99	
			10,88,508*	7.99				
iv	Shares acquired in the open offer (No. & %)		No. of Shares 27,24,711	% 20.00		No. of Shares 7,02,650	% 5.16	
v	Size of Open Offer (No. of shares multiplied by offer price per share)		Rs. 2,72,47,110/-			Rs. 70,26,500/-		
vi	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & %)		Nil			Nil		
vii	Post offer shareholding of the Acquirer (No & %) (2+3+4)		No. of Shares	%		No. of Shares	%	
			11151413	81.85		91,29,352	67.01	
viii	Pre and Post offer share holding of Public (No & %) No. of Shares: Percentage:		Pre Offer	Post Offer		Pre Offer	Post Offer	
			5196850	2472139		5196850	4767756	
			38.15	18.15		38.15	32.99	
* 10,88,508 shares have been acquired by the acquirers as per the terms of the SPA as disclosed on page 7 and 26 of the Letter of Offer								
7.	Status of Escrow Account whether released or not				: Escrow account will be released.			
8.	Payment of interest, if any to shareholders along with details thereof				: N.A.			
9.	Status of investors complaints received if any				: Nil			

The Acquirers accept full responsibility for the information contained in this Post Offer Public Announcement and shall be responsible for fulfillment of all the obligations of the Acquirers under the SEBI (SAST) Regulations, 1997.

This announcement along with the original PA, Corrigendum to the PA and the Letter of Offer would also be available at the SEBI site www.sebi.gov.in. Issued on behalf of the Acquirers by the Manager to the Offer:

VIVRO

Vivro Financial Services Private Limited
Contact Person: **Mr. Jayesh Vithlani**
"Vivro House", 11 Shashi Colony,
Opp. Suvidha Shopping Centre, Paldi,
Ahmedabad - 380 007
Tel: +91-79-26650670
Fax: +91-79-26650570
E-Mail: investors@vivro.net

Place: Ahmedabad
Date:- 4/08/2009

For and On behalf of the Acquirers
(Mr. Zaverilal V. Mandalia, Mr. Chandresh Z. Mandalia, Mr. Vipul Z. Mandalia, Mr. Kishor P. Mandalia, Mr. Bharat P. Mandalia, Mrs. Daksha B. Mandalia, Mrs. Savitri D. Pawani, and Mrs. Bharati A. Pawani (Acquirers); Mrs. Prafulla Z. Mandalia, Mrs. Fenny C. Mandalia and Mrs. Aruna K. Mandalia (PACs).